

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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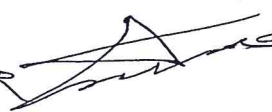
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/171/2016
NAME OF THE PETITIONER(S) : Mrs. Padmavathi
NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A.G. SATHYANARAYANA (for A.K. MYLSAMY & ASSOCIATES)	For P ₁ - R ₉ & R ₁₁	A.G. Sathy
2.	V. SRINIVASAN	FOR PETITIONER	
3.	G. S. DHANALAKSHMI	for 10 th Respondent.	G. S. Dh 14/12

ORDER

Counsels for both the parties are present. Counsel for the Petitioner filed rejoinder; copy of which is given to the Counsel for the Respondents. Pleadings are complete. Matter is posted for arguments. Put up on **23.01.2018 at 10.30 A.M.**

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MEMBER (JUDICIAL)

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